

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :


**PETITION NUMBER** : TCP/87/(IB)/2017

**NAME OF THE PETITIONER(S)** : PRAKASH PARCEL SERVICES LTD

**NAME OF THE RESPONDENT(S)** : LOGOS INDUSTRIES PVT LTD

**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1.	ROJAN RATASEKARAN for Rajajopal & Raghunathan Advocates	Counsel for Petitioner	
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**ORDER**

Counsel for the petitioner present and submitted that the matter has been transferred from Hon'ble High Court of Madras to this Bench and he undertakes to serve copy of the Petition to the respondent and file an affidavit as per Section 9 (3) (b) of the IB Code, 2016 along with the Bank statement. Put up on **14.06.2017 at 02.30 P.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)